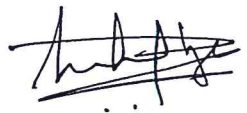




**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/09/2017 AT 10.30 AM**

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/69/2016
NAME OF THE PETITIONER(S) : IVCRL Assets & Holdings Ltd & Another
NAME OF THE RESPONDENT(S) : Chennai Water Desalination Ltd & 6 Others
UNDER SECTION : 397/398

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|-------------------------------------|---------------------------|---|
| 1) | Arachana for Thiripambake Kannan | Counsel for Petitioner |  |
| 2) | Pravaashini for PROMOD. NAIR | Counsel for R2 to R6 |  |
| 3) | Akhil Jain for T.R. Bhaskar | Counsel for R7 |  |

ORDER

Counsel for the Petitioner present. Counsel for R2 to R6 present. Counsel for R7 present. It has been submitted by the Counsel for the Petitioner that settlement talks are in progress and more time is required. At request, time is enlarged. Put up on 30.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk